### LOK SABHA UNSTARRED QUESTION NO.2693 TO BE ANSWERED ON 14<sup>th</sup> March, 2016

### **SETTING UP OF REFINERIES**

### 2693. SHRI RAM MOHAN NAIDU KINJARAPU:

# पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Andhra Pradesh Reorganisation Act, 2014 envisages setting up of Greenfield crude oil refinery and petrochemical complex in the State and if so, the details thereof;
- (b) whether the feasibility of the same has been examined and if so, the details thereof;
- (c) whether the location and proposed capacity of the refinery has been finalised; and
- (d) If so, the time by which it is likely to be commissioned?

#### ANSWER

## पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) AP Reorganization Act, 2014, interalia, envisages examination of the feasibility of establishing a green field crude oil refinery and petrochemical complex by IOCL or HPCL in the successor state of Andhra Pradesh.

(b) Hindustan Petroleum Corporation Ltd. (HPCL) along with Gas Authority of India Ltd. (GAIL) has carried out a prefeasibility cum configuration study for 15 MMTPA integrated refinery cum Petrochemical complex and also a standalone Petrochemical complex. The financial appraisal of the selected integrated/standalone Petrochemical complex cases has been carried out.

(c) Site selection study for 3 sites, namely, Nakkapalli cluster near Visakhapatnam, Kakinada SEZ in East Godavari district and at Machilipatnam have been completed.

(d) The Project schedule depends upon completion of the DFR, Financial appraisal of the Project and subsequent approvals.